

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:4013

ANSWERED ON:23.03.2001

DISINVESTMENT OF PSUS

AJAY SINGH CHAUTALA;KUMUDINI PATNAIK;PRABHAT KUMAR SAMANTARAY;THAAWAR CHAND GEHLOT

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government propose to make disinvestment in 27 PSUs during the course of year by the FM in his budget speech 2001-2002;
- (b) if so, the details of these PSUs;
- (c) the procedure to be followed for this purpose; and
- (d) when it is likely to be done?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT, MINISTER OF STATE MINISTRIES OF PLANNING, STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

(a) & (b) Yes, Sir. It is expected that strategic disinvestment would be completed during the year 2001-2002 in 27 Public Sector Undertakings and their subsidiaries, viz., Air India, C.M.C., V.S.N.L., Hindustan Copper Ltd-Phase I, Hindustan Insecticides Ltd. Hindustan Organic Chemicals Ltd., Hindustan Zinc Ltd., IBP Ltd., Indian Airlines, Indian Petrochemicals Corporation Ltd., India Tourism Development Corporation, Madras Fertilizers Ltd., M.M.T.C., National Fertilizers Ltd., Paradeep Phosphates Ltd., Sponge Iron India Ltd. S.T.C., Scooters India Ltd. Hindustan Cables Ltd., Instrumentation Ltd., I.T.D.C. Joint Ventures, Tungbhadra Steel Co. Ltd., Bharat Pumps & Compressors, Bharat Brakes & Valves Ltd., Praga Toools Ltd., Nepa Ltd. and Jessop & Co.

(c) The procedure followed for disinvestment in PSUs include selection of Advisers through a competitive bidding process, issue of advertisements in leading newspapers inviting Expression of Interest (EoI) offers from interested parties, short-listing of prospective bidders on objective screening in the light of announced criteria/requirements, due diligence of the PSUs by prospective bidders, evaluation of the bids, etc. The final selection of the bids is made keeping in view all relevant factors and issues.

(d) Disinvestment process in these public enterprises is in different stages of implementation. The process is likely to be completed by 31-3-2002.